

NOTICE

“Advocates/Parties are requested to supply copy of paper book, interim/final orders passed by this Hon’ble Court as well as status for Reconstruction of CR No. 3742/1993 titled as “Monsanto Chemicals of India Vs. Smt. Chanwant Kaur etc.” and CR No. 843/1994 titled as “Kulbir Singh vs. State of Punjab” in the Reconstruction Cell.”


Supdt. (Recon. Cell)
Nhr